

Annexure-8

Bhubaneswar Expressways Private Limited

Date of commencement of CIRP : 01.01.2025

List of Creditors (Version 1.0) drawn as on 22.01.2025

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

														(Amount in ₹)
Sl.No	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Goel D and Company	10.01.2025	₹ 51,600	₹ 46,600	Unsecured	₹ -	₹ -	-	-	₹ -	₹ -	₹ 5,000	₹ -	Partially Admitted (Refer Note No. 2)
2	SBICAP Trustee Company Limited	14.01.2025	₹ 46,41,278	₹ 41,35,907	Unsecured	₹ -	₹ -	-	-	₹ -	₹ -	₹ 5,05,371	₹ -	Partially Admitted (Refer Note No. 2)
3	A Mundhra & Associates	15.01.2025	₹ 1,10,120	₹ -	Unsecured	₹ -	₹ -	-	-	₹ -	₹ -	₹ 1,10,120	₹ -	Fully Rejected (Refer Note No. 3)
	Total	-	₹ 48,02,998	₹ 41,82,507	-	₹ -	₹ -	-	-	₹ -	₹ -	₹ 6,20,491	₹ -	
Note														
1	The claim has been verified and admitted on the basis of books and records of the Corporate Debtor, for the dues against the Corporate Debtor.													
2	The claim has been admitted to the extent it has been substantiated with the documents sent by the claimant and the books and records of the Corporate Debtor, the balance sum could not be admitted.													
3	In absence of documents substantiating the amount claimed and as per the books and records of the Corporate Debtor this claim could not be admitted.													